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Title: Need to declare the State of Andhra Pradesh as a special status state.

SHRI MEKAPATI RAJA MOHAN REDDY (NELLORE): Hon. Speaker, on your advice, the word given by the hon. Home Minister Shri Rajnath Singh and the hon. Parliamentary Affairs Minister Shri Venkaiah Naidu, we would like to wait for some more time for the Government of India to take proper decision in declaring the State of Andhra Pradesh as a Special Status State. Five crore people of Andhra Pradesh are agitating on this very issue. That is why, our Party President Shri Y.S. Jaganmohan Reddy along with 67 MLAs, MLCs, MPs and 3000 party workers is going to stage a *dharna* at Jantar Mantar on 10th of this month. That is why, I would request the Government of India to take a positive decision at the earliest. To keep up the promises made on the floor of Parliament is a great fundamental sanctity of parliamentary democracy. That is why I would request the Government of India to keep up their promises and see that Andhra Pradesh is declared as a Special Status State. Thank you very much.

HON. SPEAKER: Shri K. Parasuraman. You have given notice. Your name is first in the "Zero Hour" list.